

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**CP No.759/2018  
in  
OA No.4600/2017**

This the 14<sup>th</sup> day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Deependra Kumar Thakur  
S/o late Ganesh Thakur,  
TGT (Hindi) in KVS (under transfer),  
R/o Flat No.3, FF, Lakshyadeep Apartment,  
Ward No.1, DESU Road, Mehrauli,  
New Delhi-30. ... Applicant

(By Mr. Yogesh Sharma, Advocate)

Versus

1. Shri Santosh Kumar Mall,  
Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi. ... Respondents
2. Ms. Santosh Mirdha,  
Deputy Commissioner,  
Delhi Region, KVS, JNU Campus,  
New Mehrauli Road,  
New Delhi. ... Respondents

(By Mr. S. Rajappa, Advocate)

**ORDER**

**Justice L. Narasimha Reddy, Chairman :**

This contempt case is filed alleging that the respondents did not obey the interim direction issued by this Tribunal on 26.12.2017 in OA No.4600/2017. Through a separate order, we disposed of the OA today itself, leaving it open to the applicant to make a representation as regards his transfer, and directing the respondents to pass orders thereon.

2. In view of this development, nothing remains to be decided in the contempt case, and it is accordingly closed.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

/as/